



## **Central Administrative Tribunal Jammu Bench, Jammu**

T.A. No. 6053/2021  
(SWP No.953/2011)

Thursday, this the 15<sup>th</sup> day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Nizakat Ali,  
S/o Sh. Wali Mohd. Wani,  
R/o Village Soti,  
Tehsil Gandoh,  
District Doda.

...Applicant

(Mr. V. Bhushan Gupta, Advocate)

### **Versus**

1. State of Jammu and Kashmir,  
Through its Financial Commissioner (Home).  
Civil Secretariat,  
Jammu.
2. The Director General of Police,  
J&K Police Head-Quarters,  
Jammu
3. The Inspector General of Police,  
Jammu Zone, Jammu
4. The Senior Superintendent of Police,  
Doda

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)



## ORDER (ORAL)

**Mr. Justice L. Narasimha Reddy:**

The applicant was working as Constable in the Jammu & Kashmir Police. He filed SWP No. 953/2011 before the Hon'ble High Court of Jammu & Kashmir, stating that he was denied out of turn promotion though he participated in an anti-terrorists operation and the Inspector General of Police recommended his case.

2. The SWP has since been transferred to the Tribunal in view of the reorganisation of the State of Jammu & Kashmir and renumbered as T.A. No. 6053/2022.

3. Today, there is no representation for the applicant and we heard Mr. Rajesh Thappa, learned Deputy Advocate General.

4. Learned counsel for respondents submits that an affidavit was submitted by the applicant, stating that he has been promoted to the Selection Grade Constable on account of his seniority.



5. We find that nothing remains to be decided at this stage. The T.A. is accordingly closed as infructuous. There shall be no order as to costs.

**( Mohd. Jamshed ) ( Justice L. Narasimha Reddy )**  
**Member (A) Chairman**

July 15, 2021

/sunil/jyoti/